

collaborative research programmes in the field of science,

(iii) MOU between Tei Aviv University and Banaras Hindu University to promote collaboration in the field of philosophy

(d) and (e) The exchange of scholars is expected to result in sharing of experience for mutual benefit.

Reservation for Ex-Servicemen in Recruitment in KVS

2533. SHRI SHIV CHARAN SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) when Kendriya Vidyalaya Sangathan introduced reservation of seats in direct recruitment for Ex-servicemen;

(b) what was the need and sources thereof;

(c) whether this reservation is still in vogue; and

(d) if so, whether it is a part of 50% reservation limit or it is in addition thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): (a) to (d). Kendriya Vidyalaya Sangathan has intimated that since the promulgation of ex-servicemen (re-employment in Civil Services and posts) Rules, 1979, by Govt. of India, it follows these instructions for reservation in direct recruitment in group 'C and 'D' for Ex-servicemen. 50% limit on reservations in vacancies filled up in the year is applicable to all reservations put together.

केन्द्रीय विद्यालय के मामले

2534. श्री राघवजी:

श्री शिवचरण सिंह:

क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का ध्यान 25 से 27 जुलाई के 'नवभारत टाइम्स' (महानगर संस्करण दिल्ली) में प्रकाशित केन्द्रीय विद्यालयों की वास्तविक दशा को अनावरत करने वाली लेख-माला को ओर दिलाया गया है; और

(ख) यदि हां, तो इस दशा के लिए उत्तरदायी अधिकारीगण कौन हैं और उनके विरुद्ध क्या कार्यवाही की गई है?

मानव संसाधन विकास मंत्रालय में उपमंत्री (कुमारी सैलजा): (क) और (ख) 'नवभारत टाइम्स' ने 25, 26 और 27 जुलाई, 1994 को अपने समाचार पत्र में केन्द्रीय विद्यालय संगठन पर प्रकाशित लेखों में केन्द्रीय विद्यालय संगठन के विभिन्न नीतिगत मामलों एवं प्रवेश, स्थानान्तरण, प्रोन्नतियों और कल्याण, वेतनमानों और कर्मचारियों की नियुक्तियों इत्यादि से संबंधित उनके कार्यान्वयन पर टिप्पणी की है। केन्द्रीय विद्यालय संगठन संस्था पंजीकरण अधिनियम 1860 के अन्तर्गत पंजीकृत स्थापनासि संगठन है। इसका अपना स्वयं का शासी बोर्ड तथा सदस्यों की सामान्य सभा है जो कि समय-समय पर बैठके करती है और इसकी नीति और कार्यक्रमों की समीक्षा करके उपयुक्त निर्णय लेते हैं। केबि-से-बोर्ड तथा सरकार, केन्द्रीय विद्यालय संगठन के कार्यक्रमों तथा मानकों के कार्यान्वयन के लिए सजग रहते हैं और यह सुनिश्चित करते हैं कि संगठन में कोई बड़ी अस्थिरता उत्पन्न न हो।

राष्ट्र गीत

2535. चौधरी हरमोहन सिंह:

श्री ईश दत्त आदर:

क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) केन्द्रीय सरकार ने शैक्षिक संस्थाओं में राष्ट्रगीत "जन गण मन" और राष्ट्रगान "वन्दे ममतरम्" के गायन हेतु राज्य सरकारों और संघ राज्य क्षेत्रों को किस तारीख को परिपत्र जारी किए थे;

(ख) क्या इनके कार्यान्वयन के बारे में कोई निगरानी की जाती है;

(ग) यदि हां, तो इसका स्वीय क्या है; और

(घ) इस आदेश का कार्यान्वयन न करने वाले राज्यों/संस्थानों के विरुद्ध क्या कार्यवाही की गई है अथवा करने का विचार है?

मानव संसाधन विकास मंत्रालय में उपमंत्री (कुमारी सैलजा): (क) राष्ट्रगान के गायन के संबंध में सरकार अक्टूबर, 1991 में मुख्य मंत्रियों/उपराज्यपालों को अनुदेश जारी कर चुकी है। तथापि राष्ट्रगीत के गायन के संबंध में कोई भी अनुदेश जारी नहीं किया गया है।

(ख) और (ग) वृत्तिक स्कुली शिक्षा मुख्यतः राज्य

सरकारी/संग त्तसित प्रदेशों के प्रतासनों का दावित्व है इसलिए इन अनुदेशों के कर्मान्धन का अनुभव तथा आवश्यक अनुवर्ती कार्रवाई सुनिश्चित करने की उनसे अपेक्षा की जाती है।

(घ) जब कभी भी इस संबंध में कोई सिकायत मिलती है तब समुचित कार्रवाई की जाती है।

Assessment of Status of ICDS

2536. SHRI SANJAY DALMIA:

SHRI AJIT P.K. JOGI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether National Institute of Public Co operation and Child Development under his Ministry has made an assessment of the status of Integrated Child Development Services (ICDS) at the State level; and

(b) if so, the States which have been initially selected arid with what results?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI BASAVA RAJESHWARI): (a) Yes, Sir, The National Institute of Public Cooperation and Child Development (NIPCCD) conducted a "National Evaluation of the Integrated Child Development Services (ICDS)" during the year 1990-92.

(b) The national evaluation carried out by NIPCCD on the ICDS Scheme covered 25 States and 1 Union Territory viz. Andhra Pradesh, Assam, Bihar, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Nagaland, Orissa, Punjab, Rajasthan, Sikkim, Tamil Nadu, Tripura, Uttar Pradesh, West Bengal, Goa, Arunachal Pradesh, Mizoram and Delhi.

The main findings as contained in the Evaluation Report highlight the positive impact of ICDS Scheme in terms of reduction in infant mortality rate, better coverage of children and mothers for supplementary nutrition and an improvement in the nutritional status of children, lower incidence of low birth weight babies, better immunisation coverage of children, greater enrolment and retention of anganwadi children in primary schools and

better pre-natal/post-natal care for mothers than in non-ICDS areas. The findings also include that about 80% of anganwadis were easily accessible and had the advantage of sectoral support services in the vicinity and that the profile of beneficiaries confirmed to the guidelines prescribed under the Scheme.

Highlighting the positive impact of the scheme, the Evaluation Report also incorporates a set of recommendations which inter-alia, includes upgradation of physical infrastructural facilities of anganwadis, enhancing participation of Auxiliary Nurse-cum-Midwives (ANMs), improving the coverage of children under 3 years of age for supplementary nutrition, strengthening nutritional and health education activities and ensuring effective participation of the community under the Scheme. Based on these recommendations, a number of effective steps have been taken by the Government during last 2 years or so, towards improving and strengthening the delivery of package of services, securing effective convergence of inter-sectoral services, filling the infrastructural gaps in the anganwadi centres and involving the members of the community effectively in the implementation of the ICDS Scheme.

Evaluation of Early Childhood Education

2537. SHRI SANJAY DALMIA:

SHRI AJIT P.K. JOGI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government propose to undertake an evaluation of early childhood education in the country; and

(b) if so, what are the details thereof together with its aims and objectives?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI

BASAVARAIESHWARI): (a) and (b) Yes, Sir. A National Evaluation of Early Childhood Education (ECE) has currently been undertaken by the National Institute of Public Cooperation and Child Development (NIPCCD). The objectives of the evaluation are to study the organisational and administrative set up of the ECE centres and assess their functional